NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.99/	=	For hearing	241/242	H. Anantha Krishna Rao Vs Dust Control &
2017				Ventiliation Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) SAMANVITA S. SHCTTY

9742273992

RES PONDEN IS

1-5

ORDER

Counsel for Petitioner is absent. No representation for Petitioner. Shri H.Anantha Krishna Rao, Petitioner is called as absent. Counsel for Respondent is present. For hearing list it on 20/02/2018.

Member (T)

Member (J)